

ORISSA HIGH COURT

FILING REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/6614/2024	BABUNA @ DEBASHIS SUBUDHI @ DEBASISH SUBUDHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /49 /2024 () //
2	D-BLAPL/6616/2024	DHANESWAR @ GENDURU MUNDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	BARIA /156 /2023 () //
3	D-BLAPL/6617/2024	ANIL SONY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KESINGA /290 /2023 () //
4	D-BLAPL/6620/2024	SARAF RAJ VS STATE OF ODISHA	BALARAM KHARA VS	JEYPORE SADAR /325 /2021 () //
5	D-BLAPL/6623/2024	SIBA PRASAD SWAIN VS STATE OF ODISHA	SANJIB MOHANTY VS	SESHKHAL /41 /2023 () //
6	D-BLAPL/6631/2024	ANIL BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	NANDAPUR /103 /2023 () //
7	D-BLAPL/6632/2024	SURYAKANTA NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BHARATPUR PS /53 /2024 () //
8	D-BLAPL/6635/2024	RINKU PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	MAHILA (BERHAMPUR) /173 /2023 () //
9	D-BLAPL/6645/2024	TAHAJUL SK VS STATE OF ODISHA	SUVALAXMI DEVI VS	KHURDA ROAD G.R.P.S. /70 /2023 () //
10	D-BLAPL/6646/2024	MAHESH PAN @ MOTU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /80 /2023 () //
11	D-BLAPL/6650/2024	ARIF KHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /391 /2023 () //

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12	D-BLAPL/6654/2024	MANGU GOUDA @ BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHANDRASEKHARPUR /504 /2023 () //
13	D-BLAPL/6656/2024	GOPAL KHAMARI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /199 /2019 () //
14	D-BLAPL/6667/2024	JAGA DALAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /99 /2023 () //
15	D-BLAPL/6668/2024	DUKHANASAN SAHU @ DUKHA VS STATE OF ODISHA	JITENDRA KUMAR BEHERA VS	SOHELLA /75 /2023 () //
16	D-BLAPL/6670/2024	DEBENDRA TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /399 /2023 () //
17	D-BLAPL/6672/2024	PULIN KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /98 /2024 () //
18	D-BLAPL/6676/2024	LAL @ LAL MOHAMMAD VS STATE OF ODISHA	KASHINATH PATTANAIK VS	JATNI P.S. /7 /2024 () //
19	D-BLAPL/6677/2024	TINA @ SK. ABDUL AJIM VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /237 /2023 () //
20	D-BLAPL/6681/2024	SURYAKANTA SWAIN VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	SARANAKUL /216 /2023 () //
21	D-BLAPL/6683/2024	NILA PATTNAYAK @ PATTANAIK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	INFOCITY PS /81 /2023 () //
22	D-BLAPL/6686/2024	PRAKASH @ AKALU JENA @ PRAKASH JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /269 /2023 () //
23	D-BLAPL/6688/2024	SANU SONAKAR	RAKESH KUMAR DAS	AINTHAPALI /20 /2024

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		VS	VS	()
24	D-BLAPL/6692/2024	STATE OF ODISHA ARVIND RAJWADE	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
25	D-BLAPL/6693/2024	STATE OF ODISHA KISHORE KUMAR @ KISHOR	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
26	D-BLAPL/6694/2024	STATE OF ODISHA CHANDAN MALLICK	PRABHAS CHANDRA PANDA	// ADVA /142 /2023
		VS	VS	()
27	D-BLAPL/6697/2024	STATE OF ODISHA JHANTU @ JOGENDRA NAIK	GURU PRASAD PANDA	// BOUDH /48 /2018
		VS	VS	()
28	D-BLAPL/6698/2024	STATE OF ODISHA TUKA SAMAL	RAMDAS ACHARY	// SALIPUR /329 /2023
		VS	VS	()
29	D-BLAPL/6704/2024	STATE OF ODISHA TUNA @ DINABANDHU SAHOO	BHARAT BHUSAN ROURTRAY	// BIKRAMPUR FCI /94 /2023
		VS	VS	()
30	D-BLAPL/6705/2024	STATE OF ODISHA RATIKANTA SAHOO	PRADIPTA BEURA	// / /
		VS	VS	()
31	D-BLAPL/6707/2024	STATE OF ODISHA HATI @ SHAKTI NAIK @ SHANTI PRASAD NAIK	BHARAT BHUSAN ROURTRAY	// BANARAPAL /259 /2023
		VS	VS	()
32	D-BLAPL/6708/2024	STATE OF ODISHA SUKADEV PENTHEI	RAMANIKANTA PATTNAIK	// BARBIL /21 /2024
		VS	VS	()
33	D-BLAPL/6710/2024	STATE OF ODISHA SURAJ DEV SINGH	RAMANI KANTA PATTNAIK	// BARBIL /310 /2023
		VS	VS	()
34	D-BLAPL/6713/2024	STATE OF ODISHA MD. GIYASUDDIN MONDAL	SUVALAXMI DEVI	// KHURDA ROAD G.R.P.S. /70 /2023
		VS	VS	()

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35	D-BLAPL/6714/2024	STATE OF ODISHA DR. PUNYASLOK DAS VS	CHANDANA MISHRA VS	// MANGALA BAG /50 /2024 ()
36	D-BLAPL/6715/2024	STATE OF ODISHA PRADYUMNA PRADHAN VS	JYOTIRMAYA SAHOO VS	// //0 ()
37	D-BLAPL/6716/2024	STATE OF ODISHA JITENDRA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KODALA /473 /2023 ()
38	D-BLAPL/6718/2024	STATE OF ODISHA DEEPAK KHATUA VS	JYOTIRMAYA SAHOO VS	// KODALA /473 /2023 ()
39	D-BLAPL/6721/2024	STATE OF ODISHA AMIT MUKHI @ CHUNU MUKHI VS	JYOTIRMAYA SAHOO VS	// BANTALA /367 /2023 ()
40	D-BLAPL/6722/2024	STATE OF ODISHA RAJESH JAISWAL VS	BIBHUTI BHUSAN NANDA VS	// //0 ()
41	D-BLAPL/6724/2024	STATE OF ODISHA SUKANTA SETHI VS	DEBASIS SARANGI VS	// BASELI SAHI PS /177 /2022 ()
42	D-BLAPL/6727/2024	STATE OF ODISHA RANJIT KARNA VS	BISWAJIT RANJAN TRIPATHY VS	// MANAMUNDA /188 /2023 ()
43	D-BLAPL/6731/2024	STATE OF ODISHA GOPAL MALLIK VS	MANAS RANJAN BADAJENA VS	// BOUDH /117 /2023 ()
44	D-BLAPL/6736/2024	STATE OF ODISHA ASHOK MAHAKUD @ ASHOK KUMAR MAHAKUD VS	PARTHA SARATHI DAS VS	// CHAMPUA /192 /2023 ()
45	D-BLAPL/6738/2024	STATE OF ODISHA KULAMANI MAJHI VS STATE OF ODISHA	KHIROD PRASAD NEGI VS	// NARLA /253 /2022 () //

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46	D-BLAPL/6739/2024	MD. JAMALUDDIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BELPAHAR /22 /2024 () //
47	D-BLAPL/6741/2024	KRUSHNA CHANDRA NATHA VS STATE OF ODISHA	GOURAV MOHANTY VS	MANCHESWAR P.S. /344 /2022 () //
48	D-BLAPL/6743/2024	JAGANNATH DANDIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /81 /2020 () //
49	D-BLAPL/6752/2024	RAJIV NAIK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MAHILA P.S. BUXIBAZAR /23 /2024 () //
50	D-BLAPL/6753/2024	MITHUN KUMAR R. VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MOHANA /114 /2023 () //
51	D-BLAPL/6757/2024	ANUP SEKHARN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MOHANA /114 /2023 () //
52	D-BLAPL/6766/2024	AKIL @ MOHAMMAD AKIL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	LAXMISAGAR P.S. /80 /2024 () //
53	D-BLAPL/6769/2024	DINESH KUMAR SETHY @ BABU @ KRISHNA DAS VS STATE OF ODISHA	ABINASH PANDA VS	CYBER CRIME AND ECONOMIC OFFENCE /30 /2022 () //
54	D-BLAPL/6771/2024	TANUJ KUMAR SABAT VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	PARLAKHEMUNDI /25 /2024 () //
55	D-BLAPL/6780/2024	SUMANTA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /145 /2022 () //
56	D-BLAPL/6781/2024	SUKURU NAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
57	D-BLAPL/6782/2024	SURAJ KUMAR YADAV	SANJAY KUMAR CHAINI	//

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		VS	VS	()
58	D-BLAPL/6783/2024	STATE OF ODISHA NAGENDRA @ NAGESWAR NAYAK	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /871 /2023
		VS	VS	()
59	D-BLAPL/6784/2024	STATE OF ODISHA GOUTAM ROUTH	JAJATI KESHARI KHUNTIA	// TALASARI MARINE /36 /2023
		VS	VS	()
60	D-BLAPL/6785/2024	STATE OF ODISHA GURUGOBINDA PRADHAN	ARUN KUMAR DAS (1)	// DHENKANAL TOWN /980 /2023
		VS	VS	()
61	D-BLAPL/6788/2024	STATE OF ODISHA KARAN BAG	SURYAKANTA DWIBEDI	// BELPARA /13 /2024
		VS	VS	()
62	D-BLAPL/6789/2024	STATE OF ODISHA BHIMRAJ MALLICK	PRASANTA KUMAR ROUTRAY	// //0
		VS	VS	()
63	D-BLAPL/6792/2024	STATE OF ODISHA BHUPENDRA @ BHUPEN SAHU	PRASANTA KUMAR ROUTRAY	// JONK /314 /2023
		VS	VS	()
64	D-BLAPL/6796/2024	STATE OF ODISHA MANAS CHAND @ MANASH CHAND @ MUNA @ RAHU	PRASANTA KUMAR NANDA	// BADAGODA P.S. /686 /2023
		VS	VS	()
65	D-BLAPL/6797/2024	STATE OF ODISHA SANANDA BHUE	SARAT KUMAR JENA	// BARGARH SADAR /258 /2023
		VS	VS	()
66	D-CMAPL/9708/2024	STATE OF ODISHA GAJENDRANATH MARTHA	ADV.	// //
		VS	VS	()
67	D-CMP/9505/2024	RABINDRA KU.MARTHA RANJIT CHOUDHURY	NIRANJAN LENKA	// //
		VS	VS	()
68	D-CMP/9595/2024	PRAVAT CHOUDHURY HEMALATA JENA @ SAMAL	DWARIKA PRASAD MOHANTY	// //
		VS	VS	()

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69	D-CMP/9670/2024	DASARATHA MAHARANA SIBA @ SADASIVA SAHOO VS LINGARAJ SAHOO	BISWAJIT PASAYAT VS	// // 0 //
70	D-CMP/9687/2024	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
71	D-CMP/9707/2024	DEBABRATA SWAIN VS DR.NIBEDITA SAHU	AMIT PRASAD BOSE VS	// 0 //
72	D-CONTC/9520/2024	RAJASHREE NAYAK VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
73	D-CONTC/9523/2024	PRASANTA KUMAR ROUT VS HARISH CHANDRA NAYAK, ADDL. COMMNR. (ENF.), B.D.A., BBSR.	RAJESWARI DAS VS	// 0 //
74	D-CONTC/9545/2024	JANAKAR NAYAK VS MANAS RANJAN TRIPATHY, TAHASILDAR, MAHAKALAPADA	ADV. VS	// 0 //
75	D-CONTC/9555/2024	SANJAYA KESHARI MOHAPATRA VS RASHMIKANTA MISHRA, S.P. (CRIME BRANCH(1) CUTTACK	ADV. VS	// 0 //
76	D-CONTC/9557/2024	SUNIL KUMAR NANDA VS SUNIL KUMAR BANSAL, I.P.S.	ADV VS	// 0 //
77	D-CONTC/9559/2024	PRATIVA MOHAPATRA VS DR. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SUJATA JENA VS	// 0 //
78	D-CONTC/9566/2024	SAROJA KANTA PRADHAN VS ROOPA ROSHAN SAHOO, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/9571/2024	SAGAR NAYAK VS SUVENDU KUMAR SAHOO, ADDL. COMMISSIONER OF BHUBANESSEWAR MUNICIPAL CORPORATION, BBSR	ADV. VS	// 0 //

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80	D-CONTC/9578/2024	SUNIA MURMU VS BHAKTA RANJAN MOHANTY, ENGR. IN CHIEF, WATER RESOURCES DEPT., ODISHA, BBSR.	ADV. VS	// 0
81	D-CONTC/9580/2024	KHETRABASI NAYAK VS MANAGUNG TRUSTEE OF MAA TARINI THAKURANI BIJE	PRANGYANANDA PATTANAİK VS	// 0
82	D-CONTC/9586/2024	GANGADHAR NAYAK VS BISWANATH TARAI, O.E.S. 1	TUSHAR KANTA NAYAK VS	// 0
83	D-CONTC/9587/2024	MAMATA BARIK VS RAMESH CHANDRA JENA, SOIL CONSERVATION OFFICER, CUTTACK	ADV VS	// 0
84	D-CONTC/9589/2024	SHISHIR KUMAR RATH VS ADHAR CHANDRA TZARAI, BLOCK EDUCATION OFFICER, BHANDARIPOKHARI, BHADRAK	ADV. VS	// 0
85	D-CONTC/9590/2024	TUSHAR RANJAN NANDA VS THEPLIN SAHOO, SUB REGISTRAR, BARANGA	BIBHU PRASAD DAS VS	// 0
86	D-CONTC/9597/2024	NIRUPAMA SASTRI VS SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDU., BBSR, KHORDHA	ADV VS	// 0
87	D-CONTC/9599/2024	ABDUL BARI VS GAVALI PRASAD HARSHAD, COLLECTOR AND D.M, SUNDARGARH	JYOTIRMAY GUPTA VS	// 0
88	D-CONTC/9601/2024	BANSIDHAR BEHERA VS SATYA RANJAN SAHOO	ADV. VS	// 0
89	D-CONTC/9602/2024	HANDA TANTY VS GAVALI PRASAD HARSHAD, COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH	JYOTIRMAY GUPTA VS	// 0
90	D-CONTC/9603/2024	DEBASHIS SINHA VS SUSIL KUMAR LOHANI, PRINIPAL SECY., P.R. AND D.W. DEPT., ODISHA, BBSR.	ADV. VS	// 0
91	D-CONTC/9604/2024	ASWINI GOUDA	ADV	//

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		VS	VS	0
92	D-CONTC/9605/2024	T.ASHOK KUMAR, I.F.S. MANIRAM MAJHI	ADV.	//
		VS	VS	0
93	D-CONTC/9628/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. BANAMALI MOHANTY	ADV	//
		VS	VS	0
94	D-CONTC/9633/2024	ASWATHY S., I.A.S. DR.BRUNDABAN PATRA	ADV	//
		VS	VS	0
95	D-CONTC/9636/2024	ARAVINDA AGRAWAL, COMMNR., CUM SECY., H.E., DEPT. NIMANANDA PATRA	ADV.	//
		VS	VS	0
96	D-CONTC/9663/2024	ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT. SANJAYA KUMAR KONHOR	ADV	//
		VS	VS	0
97	D-CONTC/9668/2024	BISHNUPADA SETHY, I.A.S. GOPAL DIGAL	ADV.	//
		VS	VS	0
98	D-CONTC/9669/2024	BISHNUPADA SETHY, I.A.S. SURESH KUMAR NAYAK	ADV.	//
		VS	VS	0
99	D-CONTC/9676/2024	SUSANTA KUMAR DASH, I.A.S. PROMODINI BISWAL	ADV.	//
		VS	VS	0
100	D-CONTC/9677/2024	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA AMLAN JYOTI PRADHAN	ADV.	//
		VS	VS	0
101	D-CONTC/9678/2024	PUSHA MINZ, DISTRICT EDUCATION OFFICER, JHARSUGUDA BHAWANI SHANKAR JOSHI	ADV	//
		VS	VS	0
102	D-CONTC/9680/2024	SUSHANTA KUMAR DASH, DIRECTOR SECONDARY EDU., BBSR, KHORDHA MANABHANJAN HOTA	ADV.	//
		VS	VS	0

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103	D-CONTC/9686/2024	SUSHANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA SANJUKTA HOTA @ PANDA VS	ADV VS	// // ()
104	D-CONTC/9704/2024	SRAT KUMAR BAG, SPL., LAND ACQUISITION OFFICER, JAJPUR BANDHUA GOCHHAYAT VS	ADV. VS	// // ()
105	D-CRLA/6682/2024	ANU GARG, COMMISSIONER CUM SECY., WATER RESOURCES DEPT. BHASKAR CHANDRA SWAIN VS	RAMANI KANTA PATTANAIAK VS	// SALIPUR /162 /1995 ()
106	D-CRLA/6684/2024	STATE OF ODISHA JAGA @ JAGANNATH MAHARANA VS	SATYABRATA MOHANTY VS	// BADAGADA /146 /2015 ()
107	D-CRLA/6762/2024	STATE OF ODISHA MADHABA PADHI VS	CHANDAN SAMANTARAY VS	// BALASORE TOWN /67 /2022 ()
108	D-CRLMA/6680/2024	STATE OF ODISHA SNEHALATA DASH VS	SANJEEV UDGATA VS	// KORAPUT VIGILANCE /35 /2009 ()
109	D-CRLMA/6702/2024	STATE OF ODISHA DAMAYANTI SAHU@NAIK VS	SURAJ MOHANTY VS	// ROURKELA VIGILANCE /8 /2022 ()
110	D-CRLMA/6719/2024	STATE OF ODISHA(VIG.) LALIT KUMAR MISHRA VS	JYOTSNARANI RATH VS	// BADAMBADI /265 /2023 ()
111	D-CRLMC/6621/2024	BASANTI MISHRA DHIRENDRA SAHU VS	ALOK KUMAR PANDA VS	// //0 ()
112	D-CRLMC/6622/2024	STATE OF ODISHA SEIKH BABLU VS	PVS NANAJI ACHARY VS	// PADWA /47 /2017 ()
113	D-CRLMC/6624/2024	STATE OF ODISHA AKHAYA KUMAR NAYAK VS	SURYAKANTA DWIBEDI VS	// //0 ()
		SWARUPA SUBHADARSHINI DUTTA		//

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114	D-CRLMC/6626/2024	R. DEVARAJ @ RATI KALIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /12 /2017 () //
115	D-CRLMC/6627/2024	AJIT NAIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	NAYAGARH /102 /2019 () //
116	D-CRLMC/6630/2024	SIBARAM PANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ASKA /466 /2019 () //
117	D-CRLMC/6634/2024	PREMANANDA CHOUDHURY VS STATE OF ORISSA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 () //
118	D-CRLMC/6637/2024	JAGABANDHU MALIK VS STATE OF ODISHA	RANJIT MOHANTY VS	PATTAMUNDAI /99 /2020 () //
119	D-CRLMC/6639/2024	BANK OF BARODA, REGIONAL OFFICE VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	KENDRAPARA SADAR /347 /2023 () //
120	D-CRLMC/6640/2024	BANK OF BARODA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	KENDRAPARA SADAR /85 /2024 () //
121	D-CRLMC/6642/2024	SANTOSH KUMAR MAJHI VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	DHUSURI /105 /2019 () //
122	D-CRLMC/6648/2024	HEMANTA SAHU VS STATE OF ODISHA	GOURA HARIJAN VS	BHAWANIPATNA SADAR /91 /2018 () //
123	D-CRLMC/6649/2024	RAJA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /972 /2019 () //
124	D-CRLMC/6652/2024	BANK OF BARODA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	KENDRAPARA SADAR /347 /2023 () //
125	D-CRLMC/6655/2024	PROBADH KUMAR PRADHAN	BHAGABAN SARANGI	/ /0

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		VS	VS	()
126	D-CRLMC/6661/2024	INDIRA NAYAK ABHIRAM BARIK	SWARUP KUMAR PATNAIK	// BHADRAK RURAL /155 /2006
		VS	VS	()
127	D-CRLMC/6664/2024	STATE OF ODISHA SAROJ KUMAR SATAPATHY @ BAPI	MANAS KUMAR CHAND	// KISSANNAGAR PS /77 /2021
		VS	VS	()
128	D-CRLMC/6666/2024	STATE OF ODISHA KAJA RAMA RAO	DEVASHIS PANDA	// KASINAGAR /11 /2022
		VS	VS	()
129	D-CRLMC/6675/2024	STATE OF ODISHA DILLIP KUMAR GUPTA @ DILLIP GUPTA	ABHAS MOHANTY	// / /0
		VS	VS	()
130	D-CRLMC/6678/2024	STATE OF ODISHA DILLIP KUMAR GUPTA @ DILLIP GUPTA	ABHAS MOHANTY	// / /0
		VS	VS	()
131	D-CRLMC/6712/2024	STATE OF ODISHA UJJAWAL KUMAR	SIDHARTH PRASAD DAS	// / /0
		VS	VS	()
132	D-CRLMC/6723/2024	REPUBLIC OF INDIA (CBI) PRASANTA KUMAR SAHOO	ARUN KUMAR DAS 1	// / /0
		VS	VS	()
133	D-CRLMC/6732/2024	MANAS SAHOO HRUSHIKESH GIRI	KUMAR KASHYAP	// JALESWAR /190 /2020
		VS	VS	()
134	D-CRLMC/6734/2024	STATE OF ODISHA PRASANNA KUMAR BARIK	DEBASIS MISHRA	// PURI SADAR /45 /2008
		VS	VS	()
135	D-CRLMC/6744/2024	STATE OF ODISHA RAJAT NAG	LAXMINARAYAN PATEL	// BAREIPALI /55 /2023
		VS	VS	()
136	D-CRLMC/6748/2024	STATE OF ODISHA JUDHISTIRA SUNDARAY	SAMVIT MOHANTY	// JATNI P.S. /151 /2008
		VS	VS	()

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137	D-CRLMC/6750/2024	STATE OF ODISHA SUVAM MOHANTY VS	DEBASNAN DAS VS	// / /0 ()
138	D-CRLMC/6751/2024	STATE OF ODISHA SUBHENDU @ SUBHENDU BEHERA VS	DEBASNAN DAS VS	// Bamapada (Industrial Area) /88 /2022 ()
139	D-CRLMC/6754/2024	STATE OF ODISHA AVIGYAN DASH VS	DEVASHIS PANDA VS	// INFOCITY PS /347 /2023 ()
140	D-CRLMC/6763/2024	STATE OF ODISHA PRADEEP KUMAR MARTHA @ PRADEEP MORTHA VS	BHABANI SANKAR MISHRA VS	// TANGI (KHURDA) /154 /2015 ()
141	D-CRLMC/6765/2024	STATE OF ODISHA SYED QUARAR ALAM VS	BHABANI SANKAR MISHRA VS	// BOUDH /222 /2022 ()
142	D-CRLMC/6775/2024	STATE OF ODISHA KALPANA DISRI VS	AMIT KUMAR NATH VS	// BAUNISUNI /71 /2023 ()
143	D-CRLMP/6636/2024	STATE OF ODISHA AKASHAYA KUMAR SAHOO VS	PIYUSH KUMAR MISHRA VS	// / /0 ()
144	D-CRLMP/6647/2024	STATE OF ODISHA SAIRAM ROUT VS	MANOJ KUMAR MOHANTY (2) VS	// / /0 ()
145	D-CRLMP/6717/2024	STATE OF ODISHA KHIRODA NALINI DEHURY VS	NIHAR RANJAN MOHANTY VS	// / /0 ()
146	D-CRLMP/6720/2024	STATE OF ODISHA SAKTINARAYAN SWAIN VS	ABHILASH MISHRA VS	// / /0 ()
147	D-CRLMP/6726/2024	STATE OF ODISHA SOURI SUNDARAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// / /0 () //

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148	D-CRLMP/6745/2024	SANJAY NATH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 0 //
149	D-CRLMP/6760/2024	SK ISMILE VS IIC CHOUDWAR POLICE STATION, CUTTACK	GOUTAM CHARAN ROUT VS	/ /0 0 //
150	D-CRLMP/6767/2024	PRADEEP KUMAR MAHAKUDA VS RAJESWARI MAHAKUDA	LALIT KUMAR MAHARANA VS	/ /0 0 //
151	D-CRLMP/6774/2024	BIJAYA KUMAR SARANGI VS MONALISHA BHATTA	SHIB SHANKAR MOHANTY VS	/ /0 0 //
152	D-CRLREV/6638/2024	SUDARSHAN SAHU VS PRAFULLA DAS	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /170 /2014 0 //
153	D-CRLREV/6673/2024	BAVISETTY SANTOSH KUMAR @ B.SANTOSH KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	KASINAGAR /11 /2022 0 //
154	D-CRLREV/6674/2024	ASHOK KUMAR PANNA VS STATE OF ODISHA	RANJITA SINGH VS	S.P.(CID-CRL),CUTTACK /10 /2023 0 //
155	D-CRLREV/6700/2024	LAXMIPRIYA PANDA VS RAMA CHANDRA PANDA	SARAT CHANDRA DASH VS	/ /0 0 //
156	D-CRLREV/6703/2024	NARAD NIAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /33 /2010 0 //
157	D-CRLREV/6756/2024	PRASHANTA KUMAR DASH VS SUBHASINI SAHU	RAJJEET ROY VS	/ /0 0 //
158	D-CRLREV/6759/2024	PRASHANTA KUMAR DASH VS SUBHASINI SAHU	RAJJEET ROY VS	/ /0 0 //
159	D-FAO/9694/2024	THE DIVL. MANAGER, T.P. CELL, M/S. NATIONAL INSURANCE CO. LTD., ODISHA	SUBRAT SATPATHY	/ /

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		VS	VS	0
160	D-GUAP/9650/2024	HAMEDA KHATUN HIMANSU BEHERA	RAJIB LOCHAN PATTNAIK	//
		VS	VS	0
161	D-MACA/9502/2024	PRASANA KUMAR MOHANTY SAKUNTALA NAYAK@ SAHU	PRADEEP KUMAR MISHRA	//
		VS	VS	0
162	D-MACA/9507/2024	SARASWATI KHUNTIA SURESH CHANDRA NAIK	PRADEEP KUMAR MISHRA	//
		VS	VS	0
163	D-MACA/9642/2024	AJIT KUMAR SAMAL BHUMISUTA NAIK	DEBASISH PATNAIK	//
		VS	VS	0
164	D-MACA/9717/2024	BHUBANESWAR SAHU ASHOK KUMAR SWAIN	SUSANTA KUMAR MOHANTY	//
		VS	VS	0
165	D-MATA/9513/2024	BASANTA NAYAK KULAMANI SAHOO	PRABIR KUMAR RAY	//
		VS	VS	0
166	D-MATA/9526/2024	SOUDAMINI SAHOO PRASHANT KUMAR NAYAK	PREETAM MISHRA	//
		VS	VS	0
167	D-MATA/9543/2024	SUBHASHREE NAYAK UMA SHANKAR MOHARANA	RAMANI RANJAN MOHANTY	//
		VS	VS	0
168	D-MATA/9646/2024	SUNITA KUMARI MOHARANA SARITA MAHARANA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
169	D-MATA/9721/2024	SUNIL KUMAR LOHAR DIKHIT RANJAN BEHERA @ MANTU	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
170	D-RPFAM/9607/2024	SUCHISMITA PRUSTY @ LIPI KRUSHNA CHANDRA MAJHI	KABIR KUMAR JENA	//
		VS	VS	0

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171	D-RPFAM/9609/2024	SAIRENDRI PRADHAN JAPA KRUSHNA SAHOO VS	RASHMI RANJAN SINHA VS	// // 0
172	D-RPFAM/9611/2024	SAROJINI SWAIN @ SAHOO JAPA KRUSHNA SAHOO VS	RASHMI RANJAN SINHA VS	// // 0
173	D-RPFAM/9625/2024	SAROJINI SWAIN @ SAHOO JAPA KRUSHNA SAHOO VS	RASHMI RANJAN SINHA VS	// // 0
174	D-RPFAM/9648/2024	SAROJINI SWAIN@SAHOO S.RABINDRA REDDY VS	SANJIB KUMAR BHANJADEO VS	// // 0
175	D-RSA/9711/2024	S.TEJESHREE REDDY RAM CHANDRA BINDHANI VS	APARES BHOI VS	// // 0
176	D-WA/9501/2024	HAREKRUSHNA BINDHANI SUMITRA @ SUMAN JAIN VS	BISWAJIT MOHAPATRA VS	// // 0
177	D-WA/9530/2024	SANTOSH KUMAR AGARWAL MAMATARANI JENA VS	GIRIDHARI SINGH VS	// // 0
178	D-WA/9584/2024	STATE OF ORISSA STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
179	D-WA/9653/2024 WA/269/2024	DHRUTIMAYA BEHERA GOURI MOHANTY VS	RAJDIPA BEHURA VS	// // 0
180	D-WA/9659/2024	D.G. AND I.G. OF POLICE, ODISHA, CUTTACK STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
181	D-WA/9667/2024	NIRANJAN BEHERA SAMSAD BEGUM VS	NIHAR RANJAN MOHANTY VS	// // 0
		B.M, UNION BANK OF INDIA		//

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182	D-WA/9673/2024	PURNIMA CHALLAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
183	D-WP(C)/9497/2024 WP(C)/4943/2024	BIJAY KUMAR AGRAWAL VS STATE OF ODISHAA	ALOK KUMAR PANDA VS	// 0 //
184	D-WP(C)/9498/2024 WP(C)/4939/2024	UMESH AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
185	D-WP(C)/9499/2024 WP(C)/5043/2024	SADAN KAMIDI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
186	D-WP(C)/9500/2024 WP(C)/5056/2024	MADHUSUDAN KAMIDI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
187	D-WP(C)/9503/2024	SEVA SCHOOL FOR THE DIVYANG, BBSR VS THE PRINCIPAL SECY. TO GOVT. S AND ME DEPT. BBSR	PRAMOD KUMAR ROUT VS	// 0 //
188	D-WP(C)/9504/2024	SATYENDU MALLIK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
189	D-WP(C)/9506/2024	HARIHARA HANSA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
190	D-WP(C)/9508/2024	BINOD TEJI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
191	D-WP(C)/9509/2024	GHANESWAR BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
192	D-WP(C)/9510/2024	HARILAL MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
193	D-WP(C)/9511/2024	DURYODHAN MAJHI	ARJUNA CHARANA BEHERA	//

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		VS	VS	0
194	D-WP(C)/9512/2024	STATE OF ODISHA MURALI BEHERA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
195	D-WP(C)/9514/2024	STATE OF ODISHA KSHYAMANIDHI MAJHI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
196	D-WP(C)/9515/2024	STATE OF ODISHA BIRENDRA RANA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
197	D-WP(C)/9516/2024	STATE OF ODISHA CHATURA PARABHOI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
198	D-WP(C)/9517/2024	STATE OF ODISHA JUDHISTHIRA BEHERA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
199	D-WP(C)/9518/2024	STATE OF ODISHA GURUBARI MAJHI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
200	D-WP(C)/9519/2024	STATE OF ODISHA PAWAN KUMAR PATRA	SANGRAM KUMAR SINGH	//
		VS	VS	0
201	D-WP(C)/9521/2024	UNION OF INDIA VAIDEHI MOTORS PVT. LTD., CUTTACK	SHISHIR ROURAY	//
		VS	VS	0
202	D-WP(C)/9522/2024	UNION OF INDIA PARMESWARI BAI MEMORIAL TRUST, SAMBALPUR	PANKAJ KHANDELWAL	//
		VS	VS	0
203	D-WP(C)/9524/2024	COMMISSIONER OF INCOME TAX (EXEMPTIONS), HYDERABAD SAMIR KUMAR MAITY	SHARMISTHA SAMAL	//
		VS	VS	0
204	D-WP(C)/9525/2024	STATE OF ODISHA PRATIMA KUMARI MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0

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205	D-WP(C)/9527/2024	STATE OF ODISHA CHOUDHURI PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
206	D-WP(C)/9528/2024	STATE OF ODISHA GANESWAR ROUT VS	SHARMISTHA SAMAL VS	// // 0
207	D-WP(C)/9529/2024	STATE OF ODISHA KASTI HARPAL VS	SHARMISTHA SAMAL VS	// // 0
208	D-WP(C)/9531/2024	STATE OF ODISHA PRAFULL KUMAR PANDA VS	SHARMISTHA SAMAL VS	// // 0
209	D-WP(C)/9532/2024 WP(C)/5060/2024	STATE OF ODISHA LAKSHMAN MISHRA VS	SRIDHAR RATH VS	// // 0
210	D-WP(C)/9533/2024	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
211	D-WP(C)/9534/2024	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF KHARIGARA, CUTTACK VS	SHARMISTHA SAMAL VS	// // 0
212	D-WP(C)/9535/2024	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0
213	D-WP(C)/9536/2024	STATE OF ODISHA KABI NAYAK VS	RAGHUNATH DASMOHAPATRA VS	// // 0
214	D-WP(C)/9537/2024	THE STATE OF ODISHA CHHATRAPATI SRI DIBYA RANJAN BISWAL VS	ULLASH CHANDRA MOHANTY VS	// // 0
215	D-WP(C)/9538/2024	STATE OF ODISHA SIBA PRASAD BAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //

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216	D-WP(C)/9539/2024	RAMA CHANDRA GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
217	D-WP(C)/9540/2024	KASHINATH MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
218	D-WP(C)/9541/2024	PRADEEP KUMAR DALAI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
219	D-WP(C)/9542/2024	ARUN KUMAR NAYAK VS UNION OF INDIA	SUBHADUTTA ROUSTRAY VS	// 0 //
220	D-WP(C)/9544/2024	CHITTA RANJAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
221	D-WP(C)/9546/2024	HULAS PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
222	D-WP(C)/9547/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
223	D-WP(C)/9548/2024	PRABODHA KUMAR PATTANAİK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
224	D-WP(C)/9549/2024	MANORANJAN BEHERA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
225	D-WP(C)/9550/2024	RAJKISHOR PRASAD JAISWAL VS INCOME TAX OFFICER (TPS), SAMBALPUR	P RAMAKRISHNA PATRO VS	// 0 //
226	D-WP(C)/9551/2024	ASHOK KUMAR SAHOO VS AO, LIC HOUSING FINANCE LTD., BBSR	AJIT KUMAR PANDA VS	// 0 //
227	D-WP(C)/9552/2024	DEOKARAN PRASAD JAISWAL	P RAMAKRISHNA PATRO	//

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		VS	VS	0
228	D-WP(C)/9553/2024	INOME TAX OFFICER (TPS), SAMBALPUR BALKISHOR PRASAD JAISWAL	P RAMAKRISHNA PATRO	//
		VS	VS	0
229	D-WP(C)/9554/2024	INCOME TAX OFFICER (TPS), SAMBALPUR M/S TATA STEEL LTD., DHENKANAL	ADITYA MISHRA	//
		VS	VS	0
230	D-WP(C)/9556/2024	THE PRESIDING OFFICER, LABOUR COURT, BBSR SURESH CHANDRA DASH	SUDARSAN BEHERA	//
		VS	VS	0
231	D-WP(C)/9558/2024	STATE OF ODISHA SUSANTA KUMAR DALAI	SAROJ KUMAR MOHANTY	//
		VS	VS	0
232	D-WP(C)/9560/2024	STATE OF ODISHA BIJAY KUMAR BESHEN	AGASTI KANUNGO	//
		VS	VS	0
233	D-WP(C)/9561/2024	STATE OF ODISHA BHRAMAR MALLICK	AFRAAZ SUHAIL	//
		VS	VS	0
234	D-WP(C)/9562/2024	STATE OF ODISHA BIHARI BAG	BISWABIHARI MOHANTY	//
		VS	VS	0
235	D-WP(C)/9563/2024	STATE OF ODISHA HI TECH INSTITUTE OF INFORMATION TECHNOLOGY, KORAPUT	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
236	D-WP(C)/9564/2024	THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI JAYANTA KUMAR MOHANTA	NIRANJAN NAYAK	//
		VS	VS	0
237	D-WP(C)/9565/2024	STATE OF ODISHA BHARAT CHANDRA SWAIN	BISWAJIT NAYAK	//
		VS	VS	0
238	D-WP(C)/9567/2024	INDIAN BANK, ZONAL OFFICE, CUTTACK BIMAL KUMAR JENA	NIRANJAN NAYAK	//
		VS	VS	0

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239	D-WP(C)/9568/2024 WP(C)/5038/2024	STATE OF ODISHA SANTOSH KUMAR SAHANI VS INDIAN OVERSEAS BANK, BBSR	ANJAN KUMAR BISWAL VS	// // 0 //
240	D-WP(C)/9569/2024	MINATI RATH VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
241	D-WP(C)/9570/2024	SONAL KABI VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
242	D-WP(C)/9572/2024	BIBEKANANDA BOHIDAR VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
243	D-WP(C)/9573/2024	MADHUSMITA MOHAPATRA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
244	D-WP(C)/9574/2024	KRISHNA BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
245	D-WP(C)/9575/2024	REKHA BEHERA VS COLLECTOR, KHURDA	JYOTIRMAYA SAHOO VS	// 0 //
246	D-WP(C)/9576/2024	M/S. SIDHARTHA KUMAR BEHERA, BALASORE VS CHIEF COMMNR. OF CT AND GST. CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
247	D-WP(C)/9577/2024	KULAMANI BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
248	D-WP(C)/9579/2024	INDRAMANI NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
249	D-WP(C)/9581/2024	SUJIT KUMAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //

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250	D-WP(C)/9582/2024	ARJUN SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
251	D-WP(C)/9583/2024	DILIP KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
252	D-WP(C)/9585/2024	PRABHASINI PASAYAT VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
253	D-WP(C)/9588/2024	SAMARU NAIK VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
254	D-WP(C)/9591/2024	SUVENDU KUMAR SAMANTA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
255	D-WP(C)/9592/2024	CATHOLIC CHURCH, SUNDARGARH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
256	D-WP(C)/9593/2024	RINA MAHANANDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
257	D-WP(C)/9594/2024	KANIJ FATEMA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/9596/2024	NILAKANTHA PANIGRAHI VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	// 0 //
259	D-WP(C)/9598/2024	M/S. VISIONTEK CONSULTANCY SERVICES PVT. LTD. VS JOINT COMMISSIONER OF STATE TAX(APPEAL),CT AND GST TERRITORIAL RANGE,BHUBANESWAR	KAJAL SAHOO VS	// 0 //
260	D-WP(C)/9600/2024	PRATIVA PANKAJINI NAG VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
261	D-WP(C)/9606/2024	PRIYADARSHANI MADHUSMITA NAYAK	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/9608/2024	ARUN KUMAR SAHU	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/9610/2024	HARAMANI BASKEY	GYANENDRA CHANDRA SWAIN	//
	WP(C)/5024/2024	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/9612/2024	SANTOSH KUMAR PATTANAİK	SASIM AJITAV PATTNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/9613/2024	YAGNYASENI SUNDARAY	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		THE S.D.O.(ELECTRICAL) NO-III-CUM-ASSESSING OFFICER, TPCODL, PURI		//
266	D-WP(C)/9614/2024	KRISHNA ORAM	SIDHARTH MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/9615/2024	DEWADUTTA DHAL	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/9616/2024	PRADIPTA KUMAR SAHOO	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/9617/2024	RAMESH BISWAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/9618/2024	KAILASH BISWAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/9619/2024	SAKIR KHAN	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR		//
272	D-WP(C)/9620/2024	NARENDRA KUMAR DALAI	PRABHAS CHANDRA PANDA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/9621/2024	STATE OF ODISHA NETRA MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
274	D-WP(C)/9622/2024	STATE OF ODISHA SASHIREKHA SAHOO VS	ARUN KUMAR PATRA VS	// // 0
275	D-WP(C)/9623/2024	STATE OF ODISHA JYOTIRANJAN BARALA VS	BISWAJIT MOHAPATRA VS	// // 0
276	D-WP(C)/9624/2024	STATE OF ODISHA JUGALESWAR JYOTISH @ JOGLESWAR JYOTISH VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
277	D-WP(C)/9626/2024	STATE OF ODISHA DINGAR MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
278	D-WP(C)/9627/2024	STATE OF ODISHA BRAJAMOCHAN SENAPATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
279	D-WP(C)/9629/2024	STATE OF ODISHA SNEHALATA RATH VS	SUKANTA KUMAR MISHRA VS	// // 0
280	D-WP(C)/9630/2024	STATE OF ODISHA SHYAMAGHAN SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
281	D-WP(C)/9631/2024	STATE OF ODISHA CHINTAMANI JENA VS	SARITA PANDA VS	// // 0
282	D-WP(C)/9632/2024	STATE OF ODISHA M/S. SANTI ENGINEERING AND SANTILATA BISWAL, JAGATPUR VS	SUDHANSU KUMAR DAS VS	// // 0
283	D-WP(C)/9634/2024	JOINT COMMNR. OF STATE TAX, CUTTACK NARMADA NAIK VS	RAJENDRA KUMAR PRADHAN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/9635/2024	DHARANIDHAR SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/9637/2024	TRINATH PATI VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
286	D-WP(C)/9638/2024	KALAKAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
287	D-WP(C)/9639/2024	RAJENDRA KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
288	D-WP(C)/9640/2024	BHAGIRATHI DASH VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	// 0 //
289	D-WP(C)/9641/2024	BINAPANI DAS VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
290	D-WP(C)/9643/2024	DHIBAR MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/9644/2024	BIDYADHAR CHHATAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/9645/2024	JAGANNATH BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/9647/2024	GOKULA CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	D-WP(C)/9649/2024	SUBRATA KUMAR TRIPATY VS REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR	RABINDRA KUMAR PATNAIK VS	// 0 //
295	D-WP(C)/9651/2024	BALAKRISHNA PANIGRAHY	RABINDRA KUMAR PATNAIK	//

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		VS	VS	0
		REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR		//
296	D-WP(C)/9652/2024	DILLIP KUMAR NAYAK	SAMAYA KUMAR RAY	//
		VS	VS	0
		ADDL. COMMNR. OF LAND RECORDS AND SETTLEMENT, JAJPUR		//
297	D-WP(C)/9654/2024	PRAKASH KUMAR MOHAPATRA	NIHAR RANJAN MOHANTY	//
		VS	VS	0
		COMMNR OF GST, ODISHA		//
298	D-WP(C)/9655/2024	PARTHA SARATHI AYACH	SANTOSH KUMAR DWIVEDY	//
		VS	VS	0
		COLLECTOR, KHURDA		//
299	D-WP(C)/9656/2024	DILLIP KUMAR NAYAK	SAMAYA KUMAR RAY	//
		VS	VS	0
		ADDL. COMMNR. OF LR AND S, JAJPUR		//
300	D-WP(C)/9657/2024	KRUSHNA CHANDRA MALLICK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/9658/2024	BISHUNU CHARAN MOHANTY	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/9660/2024	NITYANANDA BEHERA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/9661/2024	AJAYA KUMAR SAMAL	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/9662/2024	SUSANTA MOHAPATRA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/9664/2024	M/S. BAJARANG ENTERPRISES. BBSR	DEBASHIS NANDA	//
		VS	VS	0
		THE ZONAL MANAGER, BANK OF INDIA, BBSR		//
306	D-WP(C)/9665/2024	GOURREE DEEP	AUROBINDA SAHOO	//
		VS	VS	0

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307	D-WP(C)/9666/2024	STATE OF ODISHA ROSAN KUNDA VS	BIPIN KUMAR NAYAK VS	// // 0
308	D-WP(C)/9671/2024	STATE OF ODISHA GOKULANANDA SAHU VS	HARA PRASAD RATH VS	// // 0
309	D-WP(C)/9672/2024	STATE OF ODISHA SATRAM AJAY KUMAR VS	HARA PRASAD RATH VS	// // 0
310	D-WP(C)/9674/2024	STATE OF ODISHA SHIBA SHAKTI SALES, SUNDARGARH VS	BIKRA KESHARI SAHU VS	// // 0
311	D-WP(C)/9675/2024	STATE OF ODISHA RABINDRA CHANDRA BEHERA VS	HARA PRASAD RATH VS	// // 0
312	D-WP(C)/9679/2024	STATE OF ODISHA M/S INDUSIND BANK LTD., BBSR VS	PRABIR KUMAR RAY VS	// // 0
313	D-WP(C)/9681/2024	STATE OF ODISHA SHIBA PRASAD PARIDA VS	PRABIR KUMAR RAY VS	// // 0
314	D-WP(C)/9682/2024	STATE OF ODISHA SATYABRATA JENA VS	NILAKANTHA JUJHARSINGH VS	// // 0
315	D-WP(C)/9683/2024	STATE OF ODISHA DEBASIS PANDA VS	SOMANATH MISHRA VS	// // 0
316	D-WP(C)/9684/2024	TPSODL, GANJAM SATYA RANJAN SAMAL VS	SHASHI BHUSAN JENA VS	// // 0
317	D-WP(C)/9685/2024	STATE OF ODISHA SURENDRA PANIGRAHI VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// // 0 //

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318	D-WP(C)/9688/2024	DR. H. PARTHA SARATHI PATRA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
319	D-WP(C)/9689/2024	UTTAM PANIGRAHI VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
320	D-WP(C)/9690/2024	MADHUSUDAN PATTANAYAK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
321	D-WP(C)/9691/2024	KAILASH SA VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
322	D-WP(C)/9692/2024	ANANTA KISHORE RAY VS VICE CHANCELLOR, OUAT, BBSR	SATYANARAYAN MOHAPATRA VS	// 0 //
323	D-WP(C)/9693/2024	PRATICHI CHOUDHURY VS CENTRAL BANK OF INDIA, CUTTACK	LALITENDU MISHRA VS	// 0 //
324	D-WP(C)/9695/2024	PRAVAS BEHERA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
325	D-WP(C)/9696/2024	SARASWATI BEHERA VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	// 0 //
326	D-WP(C)/9697/2024	KARTICK KUMAR MISRA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
327	D-WP(C)/9698/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
328	D-WP(C)/9699/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
329	D-WP(C)/9700/2024	RAGHUNATH DAS	RAGHUNATH BISWAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/9701/2024	RABINDRA KUMAR BARIK	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
331	D-WP(C)/9702/2024	M/S. PANDA HOME APPLIANCES, KENDRAPARA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		BRANCH MANAGER, SBI, KENDRAPARA		//
332	D-WP(C)/9703/2024	M/S NANDA INFRA CONSTRUCTION PVT. LTD., ANGUL	KAMAL BEHARI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/9705/2024	SUSILA MALLICK	BRAJA MOHAN SARANGI	//
		VS	VS	0
		BRANCH MANAGER, SBI, PATIA BRANCH, BBSR		//
334	D-WP(C)/9706/2024	M/S. NANDA INFRA CONSTRUCTION PVT. LTD. ANGUL	KAMAL BEHARI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/9709/2024	SK. FIROZ ALI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BALASORE		//
336	D-WP(C)/9710/2024	M/S. NANDSA INFRA CONSTRUCTION PVT. LTD. ANGUL	KAMAL BEHARI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/9712/2024	SK. FIROZ ALI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BALASORE		//
338	D-WP(C)/9713/2024	DR DEBA NANDA BHOY	SISIR KUMAR PUROHIT	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/9714/2024	SK. FIROZ ALI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BALASORE		//
340	D-WP(C)/9715/2024	SK. FIROZ ALI	BRAJA MOHAN SARANGI	//
		VS	VS	0

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341	D-WP(C)/9716/2024	R.T.O., BALASORE BHABAGRAHI BEHERA VS SUB COLLECTOR, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// // 0 //
342	D-WP(C)/9718/2024	DHURBA CHARAN SAHOO VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
343	D-WP(C)/9719/2024	SWARNALATA BARIK VS SUB COLLECTOR, CHANDBALI	SUKANTA KUMAR NAYAK (2) VS	// 0 //
344	D-WP(C)/9720/2024	SANJUKTA MOHARANA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
345	D-WP(C)/9722/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	RAJDEEP PRADHAN VS	// 0 //
346	D-WP(C)/9723/2024	MATIANI NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
347	D-WP(C)/9724/2024	SUBHRAM KUMAR KAR VS TATA POWER NORTH ODISHA DISTRIBUTION LTD., BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
348	D-WP(C)/9725/2024	BHABANI SHANKAR PRADHAN VS COLLECTOR CUM D.M CUTTACK	KAILASH CHANDRA SAHOO VS	// 0 //
349	D-WP(C)/9726/2024	M/S. BIKRAM KESHARI DEO, JAJPUR VS STATE TAX OFFICER, CUTTACK (II)	SUJYOTI KUMAR DAS VS	// 0 //
350	D-WP(C)/9727/2024	SUMA BARIK VS COMMNR. FOR EMPLOYEES COMPENSATION-CUM-JOINT LABOUR COMMNR., CUTTACK	SUSANT KUMAR MOHANTY VS	// 0 //
351	D-WP(C)/9728/2024	JAYANTI KUMARI PANI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //

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352	D-WP(C)/9729/2024	JNANENDRA PRASAD BEHERA VS MANAGER, EAST COAST RAILWAY, BBSR	KUNJA SUNDAR DAS VS	// 0 //
353	D-WP(C)/9730/2024	SANTOSH KUMAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
354	D-WP(C)/9731/2024	MAYUR CHANDRIKA S.H.G., KORAPUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
355	D-WP(C)/9732/2024	ARUN KUMAR BARIK VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
356	D-WP(C)/9733/2024	MAYADHAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
357	D-WP(C)/9734/2024	M/S. SAMPURNA ENTERTAINERS, BBSR VS ADDL. CHIEF SECRETARY, H AND UD DEPT., BSR	BHASKAR CHANDRA PANDA VS	// 0 //
358	D-WP(C)/9735/2024	NAMITA SAHOO VS THE REGISTRAR, CIVIL COURTS, DEOGARH	Subhendu Kar VS	// 0 //
359	D-WP(C)/9736/2024	CHANDRAMANI MOHAPATRA VS CHAIRMAN AND MD, BHARAT PETROLEUM CORP. LTD., MUMBAI	SATYABRATA MOHANTY VS	// 0 //
360	D-ABLAPL/6613/2024	HULAS SAMANTARAY @ BULA SAMANTARAY @ MOCHIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /127 /2024 0 //
361	D-ABLAPL/6615/2024	RAIBU MUNDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	BARIA /156 /2023 0 //
362	D-ABLAPL/6618/2024	SUBLAM HADKATIA @ SUBHLAN ADKATIA @ MATI VS STATE OF ODISHA	ASHOK KUMAR MISHRA VS	MACHHKUND /55 /2020 0 //
363	D-ABLAPL/6619/2024	BADAL SWAIN	PRADIPTA KISHORE BHUYAN	PIPLI /273 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/6625/2024	STATE OF ODISHA BALAKRUSHNA PRUSTY	DURGA PRASAD PANDA	// DHENKANAL SADAR /159 /2024
		VS	VS	()
365	D-ABLAPL/6628/2024	STATE OF ODISHA SRIKANTA NAIK	ASWINI KUMAR MISHRA (3)	// NAYAGARH /102 /2019
		VS	VS	()
366	D-ABLAPL/6629/2024	STATE OF ODISHA PULIN PRAKASH PUHAN @ PULIN PUHAN	SURESH KUMAR JENA	// JAJPUR TOWN /96 /2024
		VS	VS	()
367	D-ABLAPL/6633/2024	STATE OF ODISHA SUBASH CHANDRA DAS	ANUGRAHA NARAYAN SAMANTRAY	// ERASAMA /75 /2024
		VS	VS	()
368	D-ABLAPL/6641/2024	STATE OF ODISHA BANK OF BARODA, REGIONAL OFFICE, CUTTACK	SIBADUTTA RAMAPRASAD MISHRA	// KENDRAPARA SADAR /347 /2023
		VS	VS	()
369	D-ABLAPL/6643/2024	STATE OF ODISHA BANK OF BARODA, REGIONAL OFFICE, CUTTACK	SIBADUTTA RAMAPRASAD MISHRA	// KENDRAPARA SADAR /347 /2023
		VS	VS	()
370	D-ABLAPL/6644/2024	LITT1999 BANK OF BARODA, REGIONAL OFFICE, CUTTACK	SIBADUTTA RAMAPRASAD MISHRA	// KENDRAPARA SADAR /347 /2023
		VS	VS	()
371	D-ABLAPL/6651/2024	STATE OF ODISHA CHANDANA @ CHANDAN BEHERA	PULAKESH MOHANTY	// RAMBHA (KHALLIKOTE) /94 /2024
		VS	VS	()
372	D-ABLAPL/6653/2024	STATE OF ODISHA MURALIDHAR DAS @ MURALI DAS	DINESH KUMAR MOHANTY	// BASTA /18 /2024
		VS	VS	()
373	D-ABLAPL/6657/2024	STATE OF ODISHA AMINA BHUTIA	PRIYA RANJAN SINGH	// BANARAPAL /62 /2024
		VS	VS	()
374	D-ABLAPL/6658/2024	STATE OF ODISHA BAGHATI NARAYAN PATRA @ B. NARAYAN PATRA	SIDDHARTH GOUTAM DAS	// DIGAPAHANDI /77 /2024
		VS	VS	()

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375	D-ABLAPL/6659/2024	STATE OF ODISHA BAGHATI DEBENDRA PATRA @ B. DEBENDRA PATRA VS	SIDDHARTH GOUTAM DAS VS	// DIGAPAHANDI /77 /2024 ()
376	D-ABLAPL/6660/2024	STATE OF ODISHA KANDARAP SAMAL VS	PRIYA RANJAN SINGH VS	// BANARAPAL /62 /2024 ()
377	D-ABLAPL/6662/2024	STATE OF ODISHA CHANCHALA SAMAL VS	HEMENDRA SAMAL VS	// MARKAT NAGAR /32 /2024 ()
378	D-ABLAPL/6663/2024	STATE OF ODISHA ARBAAZ KHAN VS	MD. RIAZ VS	// DHENKANAL SADAR /167 /2024 ()
379	D-ABLAPL/6665/2024	STATE OF ODISHA SARAT NAYAK VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /38 /2024 ()
380	D-ABLAPL/6669/2024	STATE OF ODISHA DINESH KUMAR DAS VS	SUMIT SEKHAR PATTANAIAK VS	// TOMANDO /57 /2024 ()
381	D-ABLAPL/6671/2024	STATE OF ODISHA SUSHANTA HARIJAN VS	GOKULANANDA SAHU VS	// GAISILET /33 /2024 ()
382	D-ABLAPL/6679/2024	STATE OF ODISHA UMAKANTA SENAPATI VS	PUSPAMITRA MOHAPATRA VS	// KUJANGA /76 /2024 ()
383	D-ABLAPL/6685/2024	STATE OF ODISHA GUFRAAN KHAN VS	SAROJ KUMAR PADHI VS	// PIPLI /97 /2024 ()
384	D-ABLAPL/6687/2024	STATE OF ODISHA PRAVAT CHANDRA RAJ VS	AMLAN SHAKTI PAUL VS	// / /0 ()
385	D-ABLAPL/6689/2024	STATE OF ODISHA SWADHIN MAHALIK VS STATE OF ODISHA	USHARANI PATI VS	// KHANTAPADA /351 /2021 ()

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386	D-ABLAPL/6690/2024	LAXMAN PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALANGA /60 /2024 () //
387	D-ABLAPL/6691/2024	NIRANJAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALANGA /61 /2024 () //
388	D-ABLAPL/6695/2024	ARCHANA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /53 /2024 () //
389	D-ABLAPL/6696/2024	SAROJ KUMAR MALIK @ BHEJAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /29 /2024 () //
390	D-ABLAPL/6699/2024	GANGADHAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /55 /2023 () //
391	D-ABLAPL/6701/2024	MANMOHAN GOUDA VS STATE OF ODISHA	RABI NARAYAN SAHU VS	GOPALPUR /82 /2024 () //
392	D-ABLAPL/6706/2024	MADHABANAND BARIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /88 /2024 () //
393	D-ABLAPL/6709/2024	GANESH KUMAR PAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ANGUL TOWN /86 /2024 () //
394	D-ABLAPL/6711/2024	SITARA KHATUN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHAMPUA /5 /2024 () //
395	D-ABLAPL/6725/2024	BIRAJA PRASAD PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /78 /2024 () //
396	D-ABLAPL/6728/2024	S.NITA PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /78 /2024 () //
397	D-ABLAPL/6729/2024	KOILI PUTEI	MANAS RANJAN BADAJENA	MANAMUNDA /100 /2023

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		VS	VS	()
398	D-ABLAPL/6730/2024	STATE OF ODISHA KISHOR CHANDRA DASH	ARUN KUMAR DAS (1)	// JANKIA P.S. /76 /2024
		VS	VS	()
399	D-ABLAPL/6733/2024	STATE OF ODISHA BINAYAK CHANDRA PATNAIK	JYOTIRMAYA SAHOO	// BERHAMPUR TOWN /78 /2024
		VS	VS	()
400	D-ABLAPL/6735/2024	STATE OF ODISHA SUDARSHAN MOHANKUDO @ SUDARA	JYOTIRMAYA SAHOO	// MOHANA /132 /2023
		VS	VS	()
401	D-ABLAPL/6737/2024	STATE OF ODISHA PRASANTA KUMAR NAYAK	BHAWANI SANKAR PANIGRAHI	// TALCHER TOWN /112 /2024
		VS	VS	()
402	D-ABLAPL/6740/2024	STATE OF ODISHA MOHAMMAD SHAFIK	DHIRENDRA KUMAR MOHAPATRA	// KUTRA /30 /2024
		VS	VS	()
403	D-ABLAPL/6742/2024	STATE OF ODISHA VIMLESH KUMAR SINGH	AMITAV TRIPATHY	// BARIPADA TOWN /136 /2024
		VS	VS	()
404	D-ABLAPL/6746/2024	STATE OF ODISHA AKSHAYA KUMAR DAS	SOURAV DAS	// BARANGA /99 /2024
		VS	VS	()
405	D-ABLAPL/6747/2024	STATE OF ODISHA ALOK@ SATYAJIT DAS	SAMVIT MOHANTY	// JAGATSINGPUR /162 /2024
		VS	VS	()
406	D-ABLAPL/6749/2024	STATE OF ODISHA CHINMAYA KUMAR DAS	SOURAV DAS	// BARANGA /99 /2024
		VS	VS	()
407	D-ABLAPL/6755/2024	STATE OF ODISHA SUSENA NAIK	OM PRAKASH SARAN	// MOTANGA /80 /2024
		VS	VS	()
408	D-ABLAPL/6758/2024	STATE OF ODISHA ISWAR BEHERA	PRAVASH CHANDRA JENA	// TALASARI MARINE /20 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/6761/2024	STATE OF ODISHA TAPAS MANDAL VS	UMESH CHANDRA DORA VS	// M.V.79 /98 /2022 ()
410	D-ABLAPL/6764/2024	STATE OF ODISHA SANDHYARANI DAS VS	AKASH BHUYAN VS	// ERASAMA /85 /2024 ()
411	D-ABLAPL/6768/2024	STATE OF ODISHA PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS	AKSHAYA KUMAR SAHOO VS	// BAGDIA /161 /2023 ()
412	D-ABLAPL/6770/2024	STATE OF ODISHA PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS	AKSHAYA KUMAR SAHOO VS	// NALCO /129 /2023 ()
413	D-ABLAPL/6772/2024	STATE OF ODISHA PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS	AKSHAYA KUMAR SAHOO VS	// NALCO /48 /2023 ()
414	D-ABLAPL/6773/2024	STATE OF ODISHA KUNJAKISHORE NAYAK VS	HIMANSHU SEKHAR PANDA VS	// BASUDEVPUR /643 /2023 ()
415	D-ABLAPL/6776/2024	STATE OF ODISHA PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS	AKSHAYA KUMAR SAHOO VS	// CHHENDIPADA /386 /2023 ()
416	D-ABLAPL/6777/2024	STATE OF ODISHA PREMANANDA @ ARJUN @ KENTA @ PARAMANANDA NAIK VS	AKSHAYA KUMAR SAHOO VS	// BAGDIA /169 /2023 ()
417	D-ABLAPL/6778/2024	STATE OF ODISHA PRATAP KUMAR PADHI VS	SUKANTA KUMAR NAYAK VS	// // 0 ()
418	D-ABLAPL/6779/2024	STATE OF ODISHA MIR SABIR VS	BHARAT JALLI VS	// GOP /89 /2024 ()
419	D-ABLAPL/6786/2024	STATE OF ODISHA AZAD QUARESI VS STATE OF ODISHA	AMIT KUMAR NATH VS	// JARAPADA /35 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :01/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/6787/2024	ABDUL NIZAM VS STATE OF ODISHA	UMA CHARAN MISHRA VS	/ /0 () //
421	D-ABLAPL/6790/2024	RAJIV @ RAJIB KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDAKA P.S. /43 /2024 () //
422	D-ABLAPL/6791/2024	SK. AMJAD @ SK. HRAKA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHARICHHAKA /19 /2024 () //
423	D-ABLAPL/6793/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	LALITENDU MISHRA VS	MAHILA P.S.(BBSR) /40 /2024 () //
424	D-ABLAPL/6794/2024	SK. LUKMAN@MUKAMAL VS STATE OF ODISHA	BHARAT JALLI VS	PALLAHARA /7 /2024 () //
425	D-ABLAPL/6795/2024	SK. LUKMAN@MUKAMAL VS STATE OF ODISHA	BHARAT JALLI VS	PALLAHARA /52 /2024 () //
426	D-ABLAPL/6798/2024	SURESH KUMAR BEHERA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	/ /0 () //

ORISSA HIGH COURT

MISC CASES FILED on :01/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/9650/2024 GUAP/ /	HIMANSU BEHERA MP	RAJIB LOCHAN PATTNAIK	5/2024
2	D-RFA/193/2007 RFA/193/2007	GANESWAR PANDA MP	M/S.GAUTAM MUKHERJI	13/2024
3	D-CRLMP/6767/2024 CRLMP/ /	PRADEEP KUMAR MAHAKUDA MP	LALIT KUMAR MAHARANA	54/2024
4	D-CRLMP/6774/2024 CRLMP/ /	BIJAYA KUMAR SARANGI MP	SHIB SHANKAR MOHANTY	55/2024
5	D-CMAPL/758/2023 CMAPL/758/2023	DR. SNEHALATA SAHU MP	SOUBHAGYA SUNDAR DAS	69/2024
6	D-CMAPL/9708/2024 CMAPL/ /	GAJENDRANATH MARTHA MP	ADV.	70/2024
7	D-LAA/32/2023 LAA/32/2023	GANESH RAM NAIK MP	SOUMENDRA PATTANAIAK	84/2024
8	D-LAA/32/2008 LAA/32/2008	LAND ACQ.OFFICER MP	AG and ASC	85/2024
9	D-LAA/33/2023 LAA/33/2023	LAKSHMI@ LAXMI MAHAKUL MP	SUSANTA KUMAR BARAL	86/2024
10	D-MATA/9526/2024 MATA/ /	PRASHANT KUMAR NAYAK MP	PREETAM MISHRA	97/2024
11	D-RPFAM/9609/2024 RPFAM/ /	JAPA KRUSHNA SAHOO MP	RASHMI RANJAN SINHA	98/2024
12	D-MATA/9526/2024 MATA/ /	PRASHANT KUMAR NAYAK MP	PREETAM MISHRA	98/2024
13	D-RPFAM/9611/2024 RPFAM/ /	JAPA KRUSHNA SAHOO MP	RASHMI RANJAN SINHA	99/2024
14	D-MATA/9646/2024 MATA/ /	SARITA MAHARANA MP	AKSHAYA KUMAR SAHOO	99/2024
15	D-RPFAM/9625/2024 RPFAM/ /	JAPA KRUSHNA SAHOO MP	RASHMI RANJAN SINHA	100/2024
16	D-RPFAM/9648/2024 RPFAM/ /	S.RABINDRA REDDY MP	SANJIB KUMAR BHANJADEO	101/2024
17	D-RPFAM/9648/2024 RPFAM/ /	S.RABINDRA REDDY MP	SANJIB KUMAR BHANJADEO	102/2024
18	D-CONTC/4097/2023 CONTC/4097/2023	SHREE GOPAL GOSALA, ANGUL MP	TIRTH KUMAR SAHU	150/2024
19	D-CONTC/4097/2023 CONTC/4097/2023	SHREE GOPAL GOSALA, ANGUL MP	TIRTH KUMAR SAHU	151/2024
20	D-CONTC/9708/2023 CONTC/9708/2023	DHANANJOY PANDA MP	SANDHYARANI PANI	152/2024
21	D-CONTC/7139/2023 CONTC/7139/2023	SANTOSH KUMAR MOHANTY MP	SANDHYARANI PANI	153/2024
22	D-CONTC/8279/2023 CONTC/8279/2023	GANGADHAR BEHERA MP	SANDHYARANI PANI	154/2024
23	D-CONTC/8679/2023 CONTC/8679/2023	MANJUSHREE DWIBEDY MP	SANDHYARANI PANI	155/2024
24	D-CONTC/8677/2023 CONTC/8677/2023	CHANDRAMANI SAHOO MP	SANDHYARANI PANI	156/2024
25	D-CONTC/6692/2023 CONTC/6692/2023	RAMESH CHANDRA PATTNAIK MP		157/2024
26	D-CONTC/9309/2023	NARAYAN NAYAK	LALATENDU SAMAL	

	CONTC/9309/2023	MP		158/2024
27	D-CONTC/5740/2024	JITENDRA BISWAL	ADV.	
	CONTC/ /	MP		159/2024
28	D-CONTC/94/2024	SUSANTA KUMAR SAMANTARAY	ADV	
	CONTC/ /	MP		160/2024
29	D-SA/186/1995	KHUTALA	M/S.R.N.PANIGRAHI, DEBASIS PANIGRAHI	
	SA/186/1995	MP		170/2024
30	D-SA/186/1995	KHUTALA	M/S.R.N.PANIGRAHI	
	SA/186/1995	MP		171/2024
31	D-SA/91/1994	KHUTALA	M/S.R.N.PANIGRAHI, DEBASIS PANIGRAHI	
	SA/91/1994	MP		172/2024
32	D-SA/91/1994	KHUTALA	M/S.R.N.PANIGRAHI	
	SA/91/1994	MP		173/2024
33	D-CRLREV/6638/2024	SUDARSHAN SAHU	JAYANTA KUMAR MAJHI	
	CRLREV/ /	MP		188/2024
34	D-CRLREV/6638/2024	SUDARSHAN SAHU	JAYANTA KUMAR MAJHI	
	CRLREV/ /	MP		189/2024
35	D-CRLREV/611/2017	RANJAT KUMAR SAHU		
	CRLREV/611/2017	MP		190/2024
36	D-CRLREV/6673/2024	BAVISETTY SANTOSH KUMAR @ B.SANTOSH KUMAR	OSV KSM SARANDA	
	CRLREV/ /	MP		191/2024
37	D-CRLREV/6700/2024	LAXMIPRIYA PANDA	SARAT CHANDRA DASH	
	CRLREV/ /	MP		192/2024
38	D-CRLREV/6700/2024	LAXMIPRIYA PANDA	SARAT CHANDRA DASH	
	CRLREV/ /	MP		193/2024
39	D-CRLREV/6703/2024	NARAD NIAL	AKSHAYA KUMAR SAHOO	
	CRLREV/ /	MP		194/2024
40	D-CRLREV/6703/2024	NARAD NIAL	AKSHAYA KUMAR SAHOO	
	CRLREV/ /	MP		195/2024
41	D-CRLREV/6756/2024	PRASHANTA KUMAR DASH	RAJJEET ROY	
	CRLREV/ /	MP		196/2024
42	D-CRLREV/6759/2024	PRASHANTA KUMAR DASH	RAJJEET ROY	
	CRLREV/ /	MP		197/2024
43	D-FAO/9694/2024	THE DIVL. MANAGER, T.P. CELL, M/S. NATIONAL INSURANCE CO. LTD., ODISHA		
	FAO/ /	MP		209/2024
44	D-FAO/9694/2024	THE DIVL. MANAGER, T.P. CELL, M/S. NATIONAL INSURANCE CO. LTD., ODISHA		
	FAO/ /	MP		210/2024
45	D-BLAPL/1864/2023	DEBENDRA KHORA		
	BLAPL/1864/2023	MP		234/2024
46	D-BLAPL/10834/2023	KRISHANI TRINATH @ K. TRINATH	SHYAM MANOHAR	
	BLAPL/10834/2023	MP		235/2024
47	D-BLAPL/4558/2022	DINESH KUMAR		
	BLAPL/4558/2022	MP		236/2024
48	D-CMP/9505/2024	RANJIT CHOUDHURY	NIRANJAN LENKA	
	CMP/ /	MP		244/2024
49	D-CMP/9595/2024	HEMALATA JENA @ SAMAL	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		245/2024
50	D-CMP/9670/2024	SIBA @ SADASIVA SAHOO	BISWAJIT PASAYAT	
	CMP/ /	MP		246/2024
51	D-CMP/866/2016	ANANTA GHOSE	M/S.BHAKTAHARI MOHANTY	
	CMP/866/2016	MP		247/2024
52	D-RSA/176/2007	KAMAL KU.MOHANTY	M/S.RAMAKANT MOHANTY	
	RSA/176/2007	MP		269/2024
53	D-RSA/176/2007	KAMAL KU.MOHANTY	M/S.RAMAKANT MOHANTY	
	RSA/176/2007	MP		270/2024
54	D-RSA/176/2007	KAMAL KU.MOHANTY	M/S.RAMAKANT MOHANTY	
	RSA/176/2007	MP		271/2024
55	D-RSA/470/2016	RASA BIHARI PANDA	M/S.BHAKTAHARI MOHANTY	
	RSA/470/2016	MP		272/2024
56	D-RSA/9711/2024	RAM CHANDRA BINDHANI	APARES BHOI	
	RSA/ /	MP		273/2024
57	D-RSA/82/2013	SAROJ KU.DAS	M/S.SUSANTA KU.DASH	
	RSA/82/2013	MP		274/2024

58	D-RSA/82/2013 RSA/82/2013	SAROJ KU.DAS MP	M/S.SUSANTA KU.DASH	275/2024
59	D-RSA/82/2013 RSA/82/2013	SAROJ KU.DAS MP	M/S.SUSANTA KU.DASH	276/2024
60	D-RSA/82/2013 RSA/82/2013	SAROJ KU.DAS MP	M/S.SUSANTA KU.DASH	277/2024
61	D-RSA/82/2013 RSA/82/2013	SAROJ KU.DAS MP	M/S.SUSANTA KU.DASH	278/2024
62	D-RSA/82/2013 RSA/82/2013	SAROJ KU.DAS MP	M/S.SUSANTA KU.DASH	279/2024
63	D-RSA/82/2013 RSA/82/2013	SAROJ KU.DAS MP	M/S.SUSANTA KU.DASH	280/2024
64	D-RSA/82/2013 RSA/82/2013	SAROJ KU.DAS MP	M/S.SUSANTA KU.DASH	281/2024
65	D-RSA/82/2013 RSA/82/2013	SAROJ KU.DAS MP	M/S.SUSANTA KU.DASH	282/2024
66	D-ABLAPL/9586/2021 ABLAPL/9586/2021	ATAL BIHARI BARIK MP		419/2024
67	D-ABLAPL/15433/2023 ABLAPL/15433/2023	B. KOTESWAR @ B. KATESWAR DORA MP		420/2024
68	D-ABLAPL/544/2024 ABLAPL/109/2024	HAZARI BEHERA MP		421/2024
69	D-ABLAPL/13358/2022 ABLAPL/13358/2022	JAY PRAKASH SINGHARIA MP		422/2024
70	D-ABLAPL/2153/2024 ABLAPL/745/2024	CHINMAY@CHINMAYA KUMAR BEHERA MP		423/2024
71	D-ABLAPL/2319/2024 ABLAPL/835/2024	DIBAKAR @ DIBAKARA BEHERA MP		424/2024
72	D-ABLAPL/1832/2024 ABLAPL/656/2024	MANOJ KUMAR JENA MP		425/2024
73	D-ABLAPL/1809/2024 ABLAPL/654/2024	PARIJIT DALEI MP		426/2024
74	D-ABLAPL/7541/2018 ABLAPL/7541/2018	DIPU@DEEPAK MALIK MP		427/2024
75	D-ABLAPL/9854/2023 ABLAPL/9854/2023	ANITA SENAPATI MP	RAGHUNATH SINGH	428/2024
76	D-ABLAPL/11826/2021 ABLAPL/11826/2021	HASEN MOHAMMAD @ HASSAN MP		429/2024
77	D-MACA/9502/2024 MACA/ /	SAKUNTALA NAYAK@ SAHU MP	PRADEEP KUMAR MISHRA	470/2024
78	D-MACA/9507/2024 MACA/ /	SURESH CHANDRA NAIK MP	PRADEEP KUMAR MISHRA	471/2024
79	D-MACA/8457/2024 MACA/ /	MANAGER,(LEGAL),NATIONAL INSURANCE MP	CHITRA MOHAPATRA	472/2024
80	D-MACA/9717/2024 MACA/ /	ASHOK KUMAR SWAIN MP	SUSANTA KUMAR MOHANTY	473/2024
81	D-MACA/9717/2024 MACA/ /	ASHOK KUMAR SWAIN MP	SUSANTA KUMAR MOHANTY	474/2024
82	D-CRLA/871/2022 CRLA/871/2022	TULASA HANTAL MP	RAJIB LOCHAN PATTNAIK	483/2024
83	D-CRLA/1035/2023 CRLA/1035/2023	AMARESH CHANDRA SARANGI MP	BISWAJIT NAYAK	484/2024
84	D-CRLA/353/2019 CRLA/353/2019	RAJA@SOMYA RANJAN SWAIN MP	PRAKASH RANJAN BARIK (M/S.SUJATA JENA G.B.JENA.)	485/2024
85	D-CRLA/341/2018 CRLA/341/2018	GANAPATI SWAIN MP	PRANAB KUMAR GHOSE	486/2024
86	D-CRLA/6684/2024 CRLA/ /	JAGA @ JAGANNATH MAHARANA MP	SATYABRATA MOHANTY	487/2024
87	D-CRLA/6684/2024 CRLA/ /	JAGA @ JAGANNATH MAHARANA MP	SATYABRATA MOHANTY	488/2024
88	D-CRLA/6762/2024 CRLA/ /	MADHABA PADHI MP	CHANDAN SAMANTARAY	489/2024
89	D-CRLA/6762/2024	MADHABA PADHI	CHANDAN SAMANTARAY	

	CRLA/ /	MP		490/2024
90	D-CRLMC/4128/2024	MAHANTA SRI NARAYAN RAMANUJA DAS	SHM.DHAL	
	CRLMC/352/2024	MP		499/2024
91	D-CRLMC/6621/2024	DHIRENDRA SAHU	ALOK KUMAR PANDA	
	CRLMC/ /	MP		500/2024
92	D-CRLMC/522/2024	PRAFULLA CHANDRA DASH	PRASANNA KUMAR PARHI	
	CRLMC/55/2024	MP		501/2024
93	D-CRLMC/6624/2024	AKHAYA KUMAR NAYAK	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		502/2024
94	D-CRLMC/6630/2024	SIBARAM PANDA	ALOK KUMAR PANDA	
	CRLMC/ /	MP		503/2024
95	D-CRLMC/826/2023	GAUTAM PRASAD SAHOO	DEBARAJ MOHANTY	
	CRLMC/826/2023	MP		504/2024
96	D-CRLMC/6666/2024	KAJA RAMA RAO	DEVASHIS PANDA	
	CRLMC/ /	MP		505/2024
97	D-CRLMC/4740/2023	SAKTIKANTA CHHOTARAY	SAROJ KUMAR DASH	
	CRLMC/4740/2023	MP		506/2024
98	D-CRLMC/6675/2024	DILLIP KUMAR GUPTA @ DILLIP GUPTA	ABHAS MOHANTY	
	CRLMC/ /	MP		507/2024
99	D-CRLMC/6678/2024	DILLIP KUMAR GUPTA @ DILLIP GUPTA	ABHAS MOHANTY	
	CRLMC/ /	MP		508/2024
100	D-CRLMC/1827/2024	TUNA SETHI@NANDI		
	CRLMC/318/2024	MP		509/2024
101	D-CRLMC/6712/2024	UJJAWAL KUMAR	SIDHARTH PRASAD DAS	
	CRLMC/ /	MP		510/2024
102	D-CRLMC/6723/2024	PRASANTA KUMAR SAHOO	ARUN KUMAR DAS 1	
	CRLMC/ /	MP		511/2024
103	D-CRLMC/4573/2023	SAI SHREE SHILPA PRAHARAJ @ SHIPLA PRAHARAJ	PRITHVIRAJ MOHANTY	
	CRLMC/4573/2023	MP		512/2024
104	D-CRLMC/6744/2024	RAJAT NAG	LAXMINARAYAN PATEL	
	CRLMC/ /	MP		513/2024
105	D-CRLMC/6748/2024	JUDHISTIRA SUNDARAY	SAMVIT MOHANTY	
	CRLMC/ /	MP		514/2024
106	D-CRLMC/6750/2024	SUVAM MOHANTY	DEBASNAN DAS	
	CRLMC/ /	MP		515/2024
107	D-CRLMC/6751/2024	SUBHENDU @ SUBHENDU BEHERA	DEBASNAN DAS	
	CRLMC/ /	MP		516/2024
108	D-CRLMC/6754/2024	AVIGYAN DASH	DEVASHIS PANDA	
	CRLMC/ /	MP		517/2024
109	D-CRLMC/6775/2024	KALPANA DISRI	AMIT KUMAR NATH	
	CRLMC/ /	MP		518/2024
110	D-WA/9530/2024	MAMATARANI JENA	GIRIDHARI SINGH	
	WA/ /	MP		787/2024
111	D-WA/2376/2023	KAILASH CHANDRA RATH	ASHOK KUMAR PANIGRAHI	
	WA/2376/2023	MP		788/2024
112	D-WA/9584/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		789/2024
113	D-WA/9584/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		790/2024
114	D-WA/9584/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		791/2024
115	D-WA/1582/2024	SRI JAGANNATH MOHAPRABHU BIJE NIJHARA	ABHIRAM MOHANTY	
	WA/ /	MP		792/2024
116	D-WA/9653/2024	GOURI MOHANTY	RAJDIPA BEHURA	
	WA/269/2024	MP		793/2024
117	D-WA/9653/2024	GOURI MOHANTY	RAJDIPA BEHURA	
	WA/269/2024	MP		794/2024
118	D-WA/9659/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		795/2024
119	D-WA/9659/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		796/2024
120	D-WA/9659/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		797/2024

121	D-WA/6709/2024 WA/ /	SARAT KUMAR BARAL MP	DILLIP KUMAR MOHAPATRA	798/2024
122	D-WA/9673/2024 WA/ /	PURNIMA CHALLAN MP	RABINDRA NATH PRUSTY	799/2024
123	D-WA/9673/2024 WA/ /	PURNIMA CHALLAN MP	RABINDRA NATH PRUSTY	800/2024
124	D-WP(C)/9497/2024 WP(C)/4943/2024	BIJAY KUMAR AGRAWAL MP	ALOK KUMAR PANDA	3235/2024
125	D-WP(C)/9498/2024 WP(C)/4939/2024	UMESH AGRAWAL MP	ALOK KUMAR PANDA	3236/2024
126	D-WP(C)/644/2022 WP(C)/644/2022	BASANTA KUMAR JENA MP	KUNAL KUMAR SWAIN	3237/2024
127	D-WP(C)/5356/2020 WP(C)/5356/2020	PRAFULLA KUMAR SAMAL MP	M/S. NITISH KUMAR MISHRA	3238/2024
128	D-WP(C)/9519/2024 WP(C)/ /	PAWAN KUMAR PATRA MP	SANGRAM KUMAR SINGH	3239/2024
129	D-WP(C)/9521/2024 WP(C)/ /	VAIDEHI MOTORS PVT. LTD., CUTTACK MP	SHISHIR ROUSTRAY	3240/2024
130	D-WP(C)/35706/2021 WP(C)/35706/2021	ASWINI KUMAR MOHAPATRA MP	BHABANI SANKAR TRIPATHY 1	3241/2024
131	D-WP(C)/4597/2024 WP(C)/2406/2024	M/S ROSE CONTECH P LTD. BBSR MP	SRINIVAS MOHANTY	3242/2024
132	D-WP(C)/7613/2024 WP(C)/4078/2024	BASANTI RAY MP	RABI NARAYAN BEHERA	3243/2024
133	D-WP(C)/7615/2024 WP(C)/4087/2024	JAY JAGABANDHU PATRA MP	RABI NARAYAN BEHERA	3244/2024
134	D-WP(C)/7612/2024 WP(C)/4097/2024	SAKUNTALA SAHOO MP	RABI NARAYAN BEHERA	3245/2024
135	D-WP(C)/7614/2024 WP(C)/4081/2024	ASUTOSH MOHANTY MP	RABI NARAYAN BEHERA	3246/2024
136	D-WP(C)/9541/2024 WP(C)/ /	PRADEEP KUMAR DALAI MP	BIRAJA PRASANNA DAS	3247/2024
137	D-WP(C)/9544/2024 WP(C)/ /	CHITTA RANJAN PRADHAN MP	BIRAJA PRASANNA DAS	3248/2024
138	D-WP(C)/6756/2023 WP(C)/6756/2023	GOKHEI PATRA MP	ASHOK KUMAR SAHOO	3249/2024
139	D-WP(C)/9546/2024 WP(C)/ /	HULAS PRADHAN MP	BIRAJA PRASANNA DAS	3250/2024
140	D-WP(C)/9547/2024 WP(C)/ /	KAILASH CHANDRA NAYAK MP	DAYANANDA MOHAPATRA	3251/2024
141	D-WP(C)/9548/2024 WP(C)/ /	PRABODHA KUMAR PATTANAİK MP	BIRAJA PRASANNA DAS	3252/2024
142	D-WP(C)/9550/2024 WP(C)/ /	RAJKISHOR PRASAD JAISWAL MP	P RAMAKRISHNA PATRO	3253/2024
143	D-WP(C)/9551/2024 WP(C)/ /	ASHOK KUMAR SAHOO MP	AJIT KUMAR PANDA	3254/2024
144	D-WP(C)/41593/2023 WP(C)/41593/2023	BISHNU PRASAD PRADHAN MP		3255/2024
145	D-WP(C)/41596/2023 WP(C)/41596/2023	PRATAP KUMAR BEHERA MP		3256/2024
146	D-WP(C)/9552/2024 WP(C)/ /	DEOKARAN PRASAD JAISWAL MP	P RAMAKRISHNA PATRO	3257/2024
147	D-WP(C)/9553/2024 WP(C)/ /	BALKISHOR PRASAD JAISWAL MP	P RAMAKRISHNA PATRO	3258/2024
148	D-WP(C)/9554/2024 WP(C)/ /	M/S TATA STEEL LTD., DHENKANAL MP	ADITYA MISHRA	3259/2024
149	D-WP(C)/26897/2023 WP(C)/26897/2023	SHYAM SUNDAR GIRI MP	SUBHRANSU BHUSAN MOHANTY	3260/2024
150	D-WP(C)/19127/2021 WP(C)/19127/2021	UPENDRA SETHI MP	AGASTI KANUNGO	3261/2024
151	D-WP(C)/16834/2023 WP(C)/16834/2023	MAHENDRA KUMAR BEHERA MP	AGASTI KANUNGO	3262/2024
152	D-WP(C)/9562/2024	BIHARI BAG	BISWABIHARI MOHANTY	

	WP(C)/ /	MP		3263/2024
153	D-WP(C)/33079/2023	MAGUNI CHARAN SAHU	KUNAL KUMAR SWAIN	
	WP(C)/33079/2023	MP		3264/2024
154	D-WP(C)/4167/2014	ANCHALIK JANA KANYAN	M/S.GOKULANANDA PATTNAIK	
	WP(C)/4167/2014	MP		3265/2024
155	D-WP(C)/9568/2024	SANTOSH KUMAR SAHANI	ANJAN KUMAR BISWAL	
	WP(C)/5038/2024	MP		3266/2024
156	D-WP(C)/9563/2024	HI TECH INSTITUTE OF INFORMATION TECHNOLOGY	CHANDAN KORTI PATNAIK	
	WP(C)/ /	MP		3267/2024
157	D-WP(C)/38898/2023	DR. GARGEE MISHRA	AVIJIT MISHRA	
	WP(C)/38898/2023	MP		3268/2024
158	D-WP(C)/9598/2024	M/S. VISIONTEK CONSULTANCY SERVICES	KAMAL SAHOO	
	WP(C)/ /	MP		3269/2024
159	D-WP(C)/9606/2024	PRIYADARSHANI MADHUSMITA NAYAK KRISHNA CHANDRA SAHU		
	WP(C)/ /	MP		3270/2024
160	D-WP(C)/7842/2024	ASHWINI BALLAV GOSWAMI	JYOTIRMAY GUPTA	
	WP(C)/4884/2024	MP		3271/2024
161	D-WP(C)/9610/2024	HARAMANI BASKEY	GYANENDRA CHANDRA SWAIN	
	WP(C)/5024/2024	MP		3272/2024
162	D-WP(C)/9614/2024	KRISHNA ORAM	SIDHARTH MALLICK	
	WP(C)/ /	MP		3273/2024
163	D-WP(C)/9615/2024	DEWADUTTA DHAL	PAMI RATH	
	WP(C)/ /	MP		3274/2024
164	D-WP(C)/9632/2024	M/S. SANTI ENGINEERING AND SANTILATA SUBANSU KUMAR TRIPATHY		
	WP(C)/ /	MP		3275/2024
165	D-WP(C)/9634/2024	NARMADA NAIK	RAJENDRA KUMAR PRADHAN	
	WP(C)/ /	MP		3276/2024
166	D-WP(C)/9649/2024	SUBRATA KUMAR TRIPATY	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		3277/2024
167	D-WP(C)/8136/2024	SUJATA MOHARANA	GYANA RANJAN SETHI	
	WP(C)/4137/2024	MP		3278/2024
168	D-WP(C)/9651/2024	BALAKRISHNA PANIGRAHY	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		3279/2024
169	D-WP(C)/9654/2024	PRAKASH KUMAR MOHAPATRA	NIHAR RANJAN MOHANTY	
	WP(C)/ /	MP		3280/2024
170	D-WP(C)/25681/2020	MANORAMA MOHAPATRA	PRAVASH CH.JENA	
	WP(C)/25681/2020	MP		3281/2024
171	D-WP(C)/7809/2024	DEBASISH JENA	TANMAY MISHRA	
	WP(C)/3875/2024	MP		3282/2024
172	D-WP(C)/10612/2018	T.K.INTERATIONAL CO.LTD.	M/S.PRASANTA KU.NANDA,M/S S.D. DAS	
	WP(C)/10612/2018	MP		3283/2024
173	D-WP(C)/38494/2023	ANUP KUMAR PANDA		
	WP(C)/38494/2023	MP		3284/2024
174	D-WP(C)/41311/2023	ARUN KUMAR SINGH	MANAS RANJAN DHAL	
	WP(C)/41311/2023	MP		3285/2024
175	D-WP(C)/9688/2024	DR. H. PARTHA SARATHI PATRA	RABINDRANATH PRUSTY	
	WP(C)/ /	MP		3287/2024
176	D-WP(C)/9695/2024	PRAVAS BEHERA	ANUP KUMAR PATTNAIK	
	WP(C)/ /	MP		3288/2024
177	D-WP(C)/9703/2024	M/S NANDA INFRA CONSTRUCTION PVT. KAMALANBHARI PANDA		
	WP(C)/ /	MP		3289/2024
178	D-WP(C)/9705/2024	SUSILA MALLICK	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		3290/2024
179	D-WP(C)/6674/2014	PRAKASH KU.BEHERA	M/S.AJAYA KU.MOHARANA	
	WP(C)/6674/2014	MP		3291/2024
180	D-WP(C)/9706/2024	M/S. NANDA INFRA CONSTRUCTION PVT. KAMALANBHARI PANDA		
	WP(C)/ /	MP		3292/2024
181	D-WP(C)/9710/2024	M/S. NANDSA INFRA CONSTRUCTION PVT. KAMALANBHARI PANDA		
	WP(C)/ /	MP		3293/2024
182	D-WP(C)/759/2023	GOBIND AGARWALLA	AJAYA NAYAK	
	WP(C)/759/2023	MP		3294/2024
183	D-WP(C)/35232/2023	SURENDRA PRASAD PANDA		
	WP(C)/35232/2023	MP		3295/2024

184	D-WP(C)/9718/2024 WP(C)/ /	DHURBA CHARAN SAHOO MP	SRIDHAR RATH	3296/2024
185	D-WP(C)/9723/2024 WP(C)/ /	MATIANI NAYAK MP	HRUDANANDA MOHAPATRA	3297/2024
186	D-WP(C)/9726/2024 WP(C)/ /	M/S. BIKRAM KESHARI DEO, JAJPUR MP	SUJYOTI KUMAR DAS	3298/2024
187	D-WP(C)/489/2015 WP(C)/489/2015	KALYAN RANJAN SAHOO MP		3299/2024
188	D-WP(C)/9735/2024 WP(C)/ /	NAMITA SAHOO MP	Subhendu Kar	3300/2024
189	D-WP(C)/9736/2024 WP(C)/ /	CHANDRAMANI MOHAPATRA MP	SATYABRATA MOHANTY	3301/2024